GOVERNMENT OF INDIA MINISTRY OF TEXTILES RAJYA SABHA UNSTARRED QUESTION NO-2397 ANSWERED ON- 05/08/2022

PENDING PAYMENT UNDER TUFS

2397. SHRI SANJEEV ARORA:

Will the Minister of TEXTILES be pleased to state:

- (a) how much disbursement is pending to textile industry under Technology Upgradation Fund Scheme (TUFS); and
- (b) by when this outstanding amount is expected to be disbursed?

ANSWER

THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

(a) & (b): Actual amount of subsidy to be disbursed under Amended Technology Upgradation Fund Scheme (ATUFS) and its older versions is arrived at after confirming the admissibility of the claim through verification of assets. As per scheme guidelines of ATUFS, installation and commissioning of the machinery shall be done by the applicant within 2 years from date of sanction of term loan. Out of 14,391 cases registered under ATUFS till approved tenure i.e. upto 31.03.2022, request for asset verification has been received in 10,994 cases, of which 9,014 cases have been verified by Joint Inspection Team. After verification and computing of eligible subsidy, a total of 6,599 cases have been settled with release of Rs.1,192 crore. Under liability cases of older versions of ATUFS, out of 888 cases verified, 180 cases have been settled with the release of subsidy value amounting Rs.360.85 crore. Settlement of outstanding cases is ongoing as per guidelines and a total of Rs.111.24 crore has been disbursed during the current Financial Year. Ministry has taken various measures for expeditious settlement of cases such as, streamlining of procedures, setting up of field level camps, decision for graded/ automated verification of assets.
